

**GOVERNMENT OF INDIA  
COMMUNICATIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2323  
ANSWERED ON:07.08.2000  
TELEPHONE BILLS BY MTNL  
NARESH KUMAR PUGLIA

**Will the Minister of COMMUNICATIONS be pleased to state:**

- (a) whether telephone bills are issued to the telephone subscribers in Delhi/Mumbai bi-monthly;
- (b) if so, whether some telephone subscribers in Delhi/Mumbai are being issued telephone bills every month and others bi-monthly;
- (c) if so, the reasons therefor;
- (d) whether the telephone subscribers, who are issued their telephone bills monthly, were informed in writing in this respect;
- (e) if not, the reasons therefor;
- (f) whether the Mahanagar Telephone Nigam Limited propose to switch over to the old system of issuing telephone bills bi-monthly;
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS (SHRI TAPAN SIKDAR)

- (a), (b) & (c) Telephone bills are issued bi-monthly to all those subscribers who do not have facility of STD/ISD on their telephones. They account for about 70% of subscribers. However, in MTNL the subscribers with the STD/ISD facility are being given telephone bills on a monthly basis. Monthly bills were introduced for high-calling subscribers in MTNL with the objective of distributing the burden of payment and improving the recovery of dues.
- (d) All the subscribers were informed in advance through advertisements in the leading newspapers.
- (e) Not applicable in view of (d) above.
- (f) No, Sir.
- (g) & (h) Not applicable in view of (f) above.